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| Annexure - 1 | |
| Name of the Corporate Debtor | M/s. Tapstia Industrial Micro Estate Landmark Auto Engineering Consortium Limited |
| Date of commencement of Liquidation | 20/Jan/23 |
| List of stakeholders as on | 8/Aug/23 |

List of secured financial creditors

(Amount in Rupees)

| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|---------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Union Bank of India | 07/Feb/23 | 232,220,303.89 | 231,995,303.89 | Financial | | - | No | | - | - | - | 225,000 | Part admission |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | Total | | 232,220,303.89 | 231,995,303.89 | | - | | | | | | - | 225,000 | |